

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1814
ANSWERED ON:04.08.2010
SHORTAGE OF IAS OFFICERS
Pandey Saroj

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the current status of cadre allotment in respect of All India Administrative Services,State-wise;
- (b) the details of the officers of the above services posted to the States of Chhattisgarh, Jharkhand and Uttarakhand after the creation of these States;
- (c) whether there is a shortage of such officers in these States vis-a-vis their authorised strength;
- (d) if so, the details thereof and the steps taken in this regard; and
- (e) the time by which the said shortage is likely to be met?

Answer

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs .(SHRI PRITHVIRAJ CHAVAN)

- (a) : The result of CSE-2009 has been declared by UPSC. Cadre Allotment in IAS can be made only after the successful candidates are allocated their Services.
- (b) : As per available information, the details of the officers of the Indian Administrative Service belonging to the States of Chhattisgarh, Jharkhand and Uttarakhand as on today are as per enclosed statement in Annexure -I, II & III respectively.
- (c) to (e) : Yes, Sir. The details of Total Authorized Strength, officers in position and shortage of IAS officers in respect of Cadres of Chhattisgarh, Jharkhand and Uttarakhand as on 01.01.2010 are given below:

	Total Authorized Strength	Total in position	Shortage
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|-----------------|-----|-----|----|
| 1. Chhattisgarh | 138 | 115 | 23 |
| 2. Jharkhand | 143 | 99 | 44 |
| 3. Uttarakhand | 94 | 88 | 06 |

Various steps have been taken to meet the shortage of IAS officers in general through larger intake of IAS through Civil Service Examination (CSE), and timely convening of the meeting of the Selection Committee to fill up promotion quota vacancies. In addition, for the state of Jharkhand, the Inter-cadre deputation guidelines have been relaxed. Bridging the gap in authorized strength and actual position is a continuous process. No definite time – frame for meeting the shortages can be given.